

CONTINUED FROM PART- 1

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

DESIGN CORRIGENDUM

The Registered Design No. 256573 which has been erroneously published in the official Journal of India dated 09/05/2014, part -II , at page 13828, column 1 in the name of MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN Class 13-03, Date of Registration 18/09/2013, Titled as PROGRAMMABLE CONTROLLER should read as MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN Class 13-03, Date of Registration 18/09/2013, Titled as PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY.

DESIGNS ACT 2000
(Under Section 31)
RECTIFICATION OF REGISTER

Agatsa Software Private Limited, Noida, U.P., filed a request on Form-17 on 22/04/2014 through their agent Neha Joshi of SiebenIP, New Delhi, for the Rectification of the Class number of the article in respect of Regd. Design number 250309 under sec.31 of the Designs Act, 2000 in the Register of Designs is as follows:-

Design No.	Entered Class Number of the article	Changed to
250309	24-02	24-01




Notice of opposition to the Rectification of Register of Design may be given as per rule 40 of the Design Rules, 2001 as amended Design (Amendment) Rules, 2008.


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SL NO	REGISTERED DESIGN NUMBERS	RENEWED ON
1.	194946	27.05.2014
2.	194947	27.05.2014
3.	194945	27.05.2014
4.	193776	27.05.2014
5.	214977	27.05.2014
6.	221169	27.05.2014
7.	225348	27.05.2014
8.	194108	28.05.2014
9.	194107	28.05.2014
10.	194111	28.05.2014
11.	192056	28.05.2014
12.	192026	28.05.2014
13.	197134	27.05.2014
14.	197306	27.05.2014
15.	196046	27.05.2014


REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown




DESIGN NUMBER	249498		
CLASS	24-01		
1) KYOWA MEDEX CO., LTD., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1-8-10, HARUMI, CHUO-KU, TOKYO 104-6004, JAPAN			
DATE OF REGISTRATION	15/11/2012		
TITLE	REAGENT CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-011637	18/05/2012	JAPAN	
DESIGN NUMBER	255533		
CLASS	15-03		
1) INTERPULS S.P.A., AN ITALIAN JOINT STOCK COMPANY OF VIA F. MARITANO, 11, 42020 ALBINEA (RE), ITALY			
DATE OF REGISTRATION	29/07/2013		
TITLE	MILKING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002175257-0002	30/01/2013	OHIM	
DESIGN NUMBER	257210		
CLASS	15-02		
1) MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	04/10/2013		
TITLE	WATER PUMP ASSEMBLY		
PRIORITY NA			




DESIGN NUMBER	257287	
CLASS	23-04	
1)1) VINOD PUROHIT, #6, 2ND CROSS, GUPTA LAYOUT, ULSOOR, BANGALORE-560008, AN INDIAN NATIONAL		
DATE OF REGISTRATION	08/10/2013	
TITLE	AROMA DIFFUSER	
PRIORITY NA		

DESIGN NUMBER	253742	
CLASS	30-03	
1)ARJAN IMPEX PVT. LTD., AG-100, SANJAY GANDHI TRANSPORT NAGAR, DELHI- 110042, INDIA		
DATE OF REGISTRATION	09/05/2013	
TITLE	PET BOWL	
PRIORITY NA		


DESIGN NUMBER	258677	
CLASS	19-06	
1)S. S. B. METAL WORKS, K. YUNUS BLDG., 2ND FLOOR, VISHWESHWAR NAGAR ROAD, OFF. AAREY ROAD, GOREGAON (E), MUMBAI - 400063, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS WHOSE PARTNERS ARE:- 1. BHARAT JETHMAL LUNIA (2) PRAVIN JETHMAL LUNIA INDIAN NATIONAL, OF ABOVE ADDRESS		
DATE OF REGISTRATION	12/12/2013	
TITLE	BALL POINT PEN	
PRIORITY NA		

DESIGN NUMBER	257611	
CLASS	08-06	
1)(1) PARESHBHAI V. BHALIYA (2) CHANDRIKABEN P. BHALIYA (3) RAJESH O. KOTADIA (4) GHANSHYAM O. KOTADIA ALL INDIAN NATIONAL PARTNERS OF MARUTI METALS AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT SOMNATH ESTATE, SHOP NO. 3, NEAR DWARKADHISH ESTATE, VIRANI AGHAT, DHEBAR ROAD(SOUTH), RAJKOT-2, GUJARAT-INDIA		
DATE OF REGISTRATION	21/10/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	257288	
CLASS	02-04	
1)THAIKATTIL JOSE, THAIKATTIL HOUSE, OLLUKARA P.O., THRISSUR, KERALA STATE, 680655, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	08/10/2013	
TITLE	FOOTWEAR	
PRIORITY NA		
DESIGN NUMBER	257952	
CLASS	07-02	
1)AMRAPALI PLASTIC INDUSTRIES, 5, RASIK APPARTMENT, OFF. AAREY ROAD, GOREGAON (EAST), MUMBAI – 400 063, INDIAN NATIONAL, STATE OF MAHARASHTRA, (INDIA), AN INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE (1) RAVJI JETHALAL CHHEDA. (2) SATISH RAVJI CHHEDA. INDIAN NATIONALS, OF ABOVE ADDRESS		
DATE OF REGISTRATION	04/11/2013	
TITLE	HANDLE FOR UTENSILS	
PRIORITY NA		

DESIGN NUMBER	257615	
CLASS	08-06	
1)(1) PRADIPBHAI K. MEHTA, (2) AMITBHAI P. MEHTA AND (3) CHETANBHAI P. MEHTA ALL INDIAN NATIONAL PARTNERS OF KOMAL MANUFACTURING CO. AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT PLOT NO. 27, SURVEY NO. 224, SOMNATH IND. 5, RAJKOT GONDAL BYPASS ROAD, VILLAGE: KOTHARIYA, SOLVENT, RAJKOT, GUJARAT-INDIA		
DATE OF REGISTRATION	21/10/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	257745	
CLASS	21-01	
1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY		
DATE OF REGISTRATION	25/10/2013	
TITLE	TOY CAR	
PRIORITY NA		
DESIGN NUMBER	257747	
CLASS	21-01	
1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY		
DATE OF REGISTRATION	25/10/2013	
TITLE	TOY CAR	
PRIORITY NA		

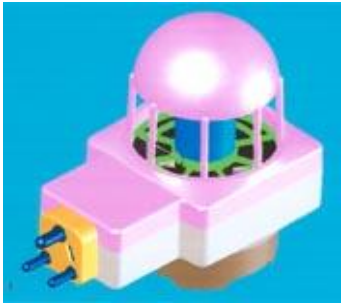
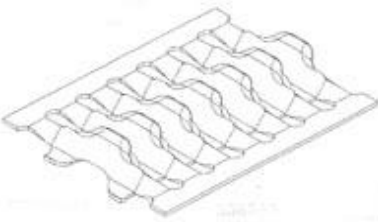

DESIGN NUMBER	258301		
CLASS	10-06		
1)RAJINDERA ENGINEERS (INDIA) OF C-113, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA, AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE RAJESH JAIN, SMT. KANTA JAIN AND SMT. SUNAINA JAIN, INDIAN NATIONALS OF ABOVE ADDRESS			
DATE OF REGISTRATION	22/11/2013		
TITLE	CYCLE BELL		
PRIORITY NA			
DESIGN NUMBER	257195		
CLASS	14-02		
1)MICROSOFT CORPORATION, (A CORPORATION OF THE STATE OF WASHINGTON) OF ONE MICROSOFT WAY, REDMOND, WA 98052, U.S.A., AMERICAN COMPANY			
DATE OF REGISTRATION	04/10/2013		
TITLE	WIRELESS ADAPTER FOR AN ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/454,810	14/05/2013	U.S.A.	
DESIGN NUMBER	256544		
CLASS	13-03		
1)MULTI-HOLDING AG, STOCKBRUNNENRAIN 8, 4123 ALLSCHWIL, SWITZERLAND, A COMPANY OF SWITZERLAND			
DATE OF REGISTRATION	17/09/2013		
TITLE	ELECTRICAL CONTACT ELEMENT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
726915101	18/03/2013	WIPO	


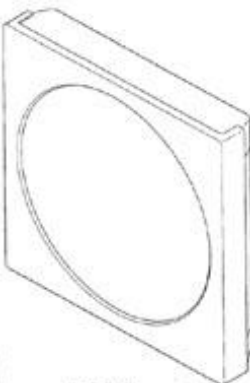

DESIGN NUMBER	259086	
CLASS	09-03	
1)SHIVA HERBAL, A-26 N, GALI NO. 4 Q, ANAND PARBAT INDUSTRIAL AREA, NEW DELHI-110005, INDIA. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- VISHAL SUNEJA. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	27/12/2013	
TITLE	CONTAINER	
PRIORITY NA		

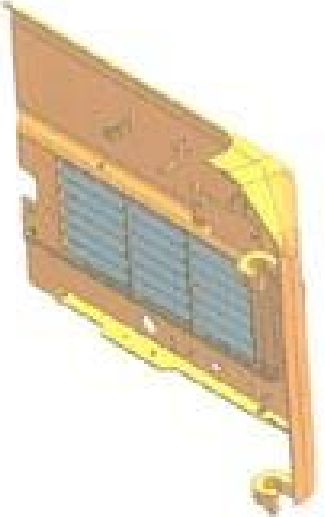
DESIGN NUMBER	258556	
CLASS	27-02	
1)SYNDICATE HANDICRAFTS., AN INDIAN, A PROPRIETARY CONCERN, HAVING ITS PLACE OF BUSINESS AT H-NO 20-4-839, CHOUK KHILWATH, CHARMINAR, HYDERABAD-500002, ANDHRA PRADESH, INDIA		
DATE OF REGISTRATION	04/12/2013	
TITLE	CIGAR HOLDER	
PRIORITY NA		


DESIGN NUMBER	257546	
CLASS	06-08	
1)MAINETTI (UK) LIMITED, A COMPANY INCORPORATED IN SCOTLAND OF ANNFIELD ESTATE, OXNAM ROAD, JEDBURGH, ROXBURGHSHIRE, SCOTLAND, TD8 6NN, UNITED KINGDOM		
DATE OF REGISTRATION	17/10/2013	
TITLE	GARMENT HANGER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
4029541	17/04/2013	U.K.


DESIGN NUMBER	258300		
CLASS	10-06		
1)RAJINDERA ENGINEERS (INDIA) OF C-113, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA, AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE RAJESH JAIN, SMT. KANTA JAIN AND SMT. SUNAINA JAIN, INDIAN NATIONALS OF ABOVE ADDRESS			
DATE OF REGISTRATION	22/11/2013		
TITLE	CYCLE BELL		
PRIORITY NA			
DESIGN NUMBER	255578		
CLASS	09-03		
1)MR. SHANTILAL PANWAR, A CITIZEN OF INDIA, ADDRESS-SHREE BALAJI & SONS, 55, RAMDHAN, BAGICHA NO. 10, BEHIND ROADWAYS BUS STAND, NEEMUCH-458441 [MP], INDIA			
DATE OF REGISTRATION	31/07/2013		
TITLE	PACKAGING FOR FOODSTUFFS		
PRIORITY NA			
DESIGN NUMBER	257194		
CLASS	14-02		
1)MICROSOFT CORPORATION, (A CORPORATION OF THE STATE OF WASHINGTON) OF ONE MICROSOFT WAY, REDMOND, WA 98052, U.S.A., AMERICAN COMPANY			
DATE OF REGISTRATION	04/10/2013		
TITLE	WIRLESS ADAPTER FOR AN ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/454,811	14/05/2013	U.S.A.	

DESIGN NUMBER	257220		
CLASS	22-06		
1)MR. IGNATIUS ORWIN NORONHA, S/O. LATE JAMES NORONHA, AN INDIAN NATIONAL RESIDING AT #406, MANNAGUDDA TOWERS, MANNAGUDDA, MANGALORE 575003, KARNATAKA STATE, INDIA			
DATE OF REGISTRATION	07/10/2013		
TITLE	INSECT TRAP		
PRIORITY NA			
DESIGN NUMBER	256543		
CLASS	13-03		
1)MULTI-HOLDING AG, STOCKBRUNNENRAIN 8, 4123 ALLSCHWIL, SWITZERLAND, A COMPANY OF SWITZERLAND			
DATE OF REGISTRATION	17/09/2013		
TITLE	ELECTRICAL CONTACT ELEMENT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
726915101	18/03/2013	WIPO	
DESIGN NUMBER	259084		
CLASS	26-03		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	27/12/2013		
TITLE	LIGHTING FIXTURE		
PRIORITY NA			

DESIGN NUMBER	258627		
CLASS	12-16		
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400 001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	09/12/2013		
TITLE	PEDAL PLATE OF AUTOMOBILE		
PRIORITY NA			
DESIGN NUMBER	257781		
CLASS	23-04		
1)LG ELECTRONICS INC., 20 YEOUIDO-DONG YEONGDEUNGPO - GU SEOUL, 150-721 REPUBLIC OF KOREA, A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA			
DATE OF REGISTRATION	25/10/2013		
TITLE	AIR CONDITIONER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0027023	24/05/2013	REPUBLIC OF KOREA	
DESIGN NUMBER	257973		
CLASS	09-01		
1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS			
DATE OF REGISTRATION	05/11/2013		
TITLE	BOTTLE		
PRIORITY NA			

DESIGN NUMBER	257762	
CLASS	12-16	
1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA.		
DATE OF REGISTRATION	25/10/2013	
TITLE	REAR DOOR FOR SKID STEER LOADER	
PRIORITY NA		

DESIGN NUMBER	258303	
CLASS	10-06	
1)RAJINDERA ENGINEERS (INDIA) OF C-113, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA, AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE RAJESH JAIN, SMT. KANTA JAIN AND SMT. SUNAINA JAIN, INDIAN NATIONALS OF ABOVE ADDRESS		
DATE OF REGISTRATION	22/11/2013	
TITLE	CYCLE BELL	
PRIORITY NA		


DESIGN NUMBER	255595	
CLASS	23-02	
1)OZONE OVERSEAS PVT. LTD, A COMPANY DULY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956 HAVING REGISTERED OFFICE H-40, BALI NAGAR, NEW DELHI-110015		
DATE OF REGISTRATION	01/08/2013	
TITLE	FLOOR DRAINER	
PRIORITY NA		

DESIGN NUMBER	258064		
CLASS	09-01		
1)ALLIED BLENDERS AND DISTILLERS PVT. LTD., AN INDIAN COMPANY OF, 394/C, GROUND FLOOR, LAMINGTON CHAMBERS, LAMINGTON ROAD, MUMBAI 400 004, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	11/11/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	254844		
CLASS	14-03		
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150			
DATE OF REGISTRATION	27/06/2013		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/440945	28/12/2012	U.S.A.	
DESIGN NUMBER	257155		
CLASS	07-02		
1)MR. GHISULAL RATHOD, MR. PRADEEP RATHOD, MR. PANKAJ RATHOD, MR. GAURAV RATHOD, MRS. SANGEETA RATHOD, MRS. BABITA RATHOD AND MRS. PAMPUBEN RATHOD, ALL INDIAN NATIONALS TRADING UNDER THE NAME AND STYLE OF M/S. CELLO INDUSTRIES, A PARTNERSHIP FIRM REGISTERED UNDER THE PROVISION OF INDIAN PARTNERSHIP ACT, 1932, HAVING OFFICE ADDRESS AT CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI0400063, MAHARASHTRA			
DATE OF REGISTRATION	01/10/2013		
TITLE	CASSEROLE		
PRIORITY NA			


DESIGN NUMBER	257197		
CLASS	14-02		
1)MICROSOFT CORPORATION, (A CORPORATION OF THE STATE OF WASHINGTON) OF ONE MICROSOFT WAY, REDMOND, WA 98052, U.S.A., AMERICAN COMPANY			
DATE OF REGISTRATION	04/10/2013		
TITLE	ELECTRONIC MOUSE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/459,453	28/06/2013	U.S.A.	
DESIGN NUMBER	259045		
CLASS	06-05		
1)GODREJ & BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA			
DATE OF REGISTRATION	27/12/2013		
TITLE	DRESSING TABLE		
PRIORITY NA			
DESIGN NUMBER	257886		
CLASS	08-06		
1)ITALIK METALWARE PVT. LTD., G: 212-215, LODHIKA, G.I.D.C., KALAWAD ROAD, METODA, RAJKOT-360003, STATE OF GUJARAT INDIA, / A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., ABOVE ADDRESS			
DATE OF REGISTRATION	30/10/2013		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	257375		
CLASS	08-06		
1)L. N. ENGINEERING WORKS PRIVATE LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 210, KALYANDAS UDYOG BHAVAN, NEXT TO CENTURY BAZAAR, WORLI, MUMBAI-400025, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS			
DATE OF REGISTRATION	10/10/2013		
TITLE	HANDLE OF SAUCE PAN		
PRIORITY NA			
DESIGN NUMBER	258302		
CLASS	10-06		
1)RAJINDERA ENGINEERS (INDIA) OF C-113, PHASE-V, FOCAL POINT, LUDHIANA-141010 (PUNJAB), INDIA, AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE RAJESH JAIN, SMT. KANTA JAIN AND SMT. SUNAINA JAIN, INDIAN NATIONALS OF ABOVE ADDRESS			
DATE OF REGISTRATION	22/11/2013		
TITLE	CYCLE BELL		
PRIORITY NA			
DESIGN NUMBER	256142		
CLASS	08-05		
1)KAWAMOTO PUMP MFG., CO., LTD., A JAPANESE CORPORATION, OF THE ADDRESS 4-11-39, OOSU, NAKA-KU, NAGOYA-SHI, AICHI-KEN, JAPAN			
DATE OF REGISTRATION	30/08/2013		
TITLE	RECIPROCATING PUMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006632	26/03/2013	JAPAN	


DESIGN NUMBER	245719	
CLASS	10-02	
1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE		
DATE OF REGISTRATION	05/06/2012	
TITLE	WATCH WITH DECORATIVE ROTATING WEIGHT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
DM/077630	23/12/2011	WIPO



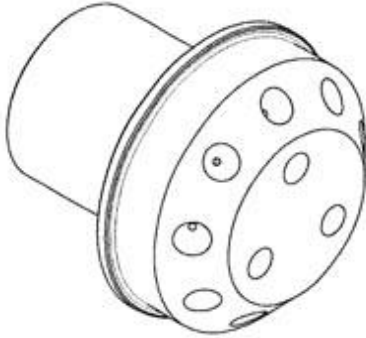


DESIGN NUMBER	258629	
CLASS	12-16	
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400 001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	09/12/2013	
TITLE	PEDAL LEVER FOR AUTOMOBILES	
PRIORITY NA		

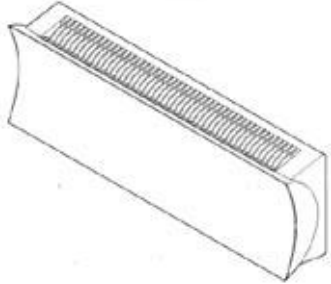
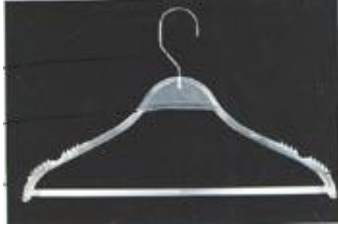
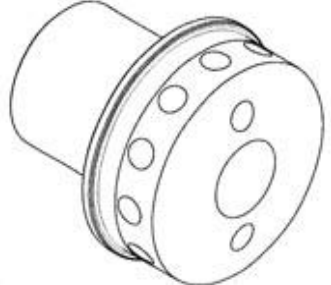


DESIGN NUMBER	253002	
CLASS	23-01	
1)LUMINOUS WATER TECHNOLOGIES (P) LTD., OF 221, UDYOG VIHAR, PHASE-I, GURGAON, HARYANA (122016), INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	10/04/2013	
TITLE	GRAVITY PURIFIER	
PRIORITY NA		

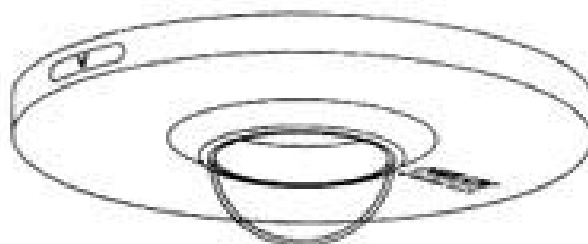


DESIGN NUMBER	259078		
CLASS	13-01		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	27/12/2013		
TITLE	GENERATOR		
PRIORITY NA			
DESIGN NUMBER	258689		
CLASS	13-02		
1)SU-KAM POWER SYSTEMS LTD. OF PLOT NO. WZ-1401/2, NANGAL RAYA, NEW DELHI-110046, INDIA, AN INDIAN COMPANY			
DATE OF REGISTRATION	11/12/2013		
TITLE	BATTERY TROLLEY		
PRIORITY NA			
DESIGN NUMBER	257298		
CLASS	23-01		
1)DANFOSS SEMCO A/S, A DANISH COMPANY, OF MIDDELFARTVEJ 9, DK-5000 ODENSE C, DENMARK			
DATE OF REGISTRATION	08/10/2013		
TITLE	NOZZLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002282723	29/07/2013	OHIM	

DESIGN NUMBER	259080	
CLASS	26-03	
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	27/12/2013	
TITLE	LIGHTING FIXTURE	
PRIORITY NA		
DESIGN NUMBER	258695	
CLASS	15-07	
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)		
DATE OF REGISTRATION	11/12/2013	
TITLE	REFERIGERANT RECEIVER	
PRIORITY NA		
DESIGN NUMBER	258548	
CLASS	09-01	
1)HAMILTON HOUSEWARES PVT. LTD. AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956, HAVING REGISTERED OFFICE AT KAISER-I-HIND BLDG., 3RD FLOOR, CURRIMBOY ROAD, BALLARD ESTATE, MUMBAI 400001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	03/12/2013	
TITLE	CONTAINER	
PRIORITY NA		

DESIGN NUMBER	257779		
CLASS	23-04		
1)LG ELECTRONICS INC., 20 YEOUIDO-DONG YEONGDEUNGPO - GU SEOUL, 150-721 REPUBLIC OF KOREA, A CORPORATION INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF KOREA			
DATE OF REGISTRATION	25/10/2013		
TITLE	AIR CONDITIONER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0022304	26/04/2013	REPUBLIC OF KOREA	
DESIGN NUMBER	257676		
CLASS	06-08		
1)KUSHAL KARYASHALA PRIVATE LIMITED (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956), 1, RAJ NAGAR ENCLAVE, PITAM PURA, DELHI-110034 (INDIA)			
DATE OF REGISTRATION	23/10/2013		
TITLE	CLOTHE HANGER		
PRIORITY NA			
DESIGN NUMBER	257299		
CLASS	23-01		
1)DANFOSS SEMCO A/S, A DANISH COMPANY, OF MIDDELFARTVEJ 9, DK-5000 ODENSE C, DENMARK			
DATE OF REGISTRATION	08/10/2013		
TITLE	NOZZLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002282723	29/07/2013	OHIM	

DESIGN NUMBER	256372	
CLASS	16-01	
1)PELCO INC., 3500 PELCO WAY, CLOVIS, CA 93612-5699, U.S.A.		
DATE OF REGISTRATION	11/09/2013	
TITLE	SECURITY CAMERA HOUSING	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201330062561.0	13/03/2013	CHINA




DESIGN NUMBER	259051	
CLASS	13-01	
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	27/12/2013	
TITLE	MOTOR	
PRIORITY NA		

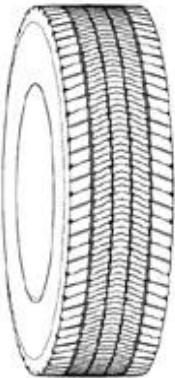
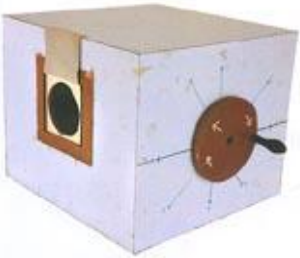



DESIGN NUMBER	258643	
CLASS	15-03	
1)MR. DHARMENDRABHAI M. RANK AND (2). KAMLESHBHAI V. TADA., BOTH INDIAN NATIONAL PARTNERS OF M/S SOHAM ENGINEERING., AN INDIAN PARTNERSHIP FIRM., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT STREET NO-1, AMRUT UDHYOG NAGAR, NR. SOMNATH IND. AREA, STREET OF LAXMI NARAYAN WAY BRIDGE, KOTHARIA, RAJKOT, GUJARAT-INDIA		
DATE OF REGISTRATION	09/12/2013	
TITLE	CHAFF CUTTER MACHINE	
PRIORITY NA		



DESIGN NUMBER	253222		
CLASS	24-02		
1)M/S. TEJCO VISION, AN INDIAN PARTNERSHIP FIRM AT III, ANAND DHAM, 1ST FLOOR, 10TH ROAD, KHAR (W), MUMBAI-400052, INDIA WHOSE PARTNERS ARE (1) MR. SUNIL H.RAJANI AND (2) MR. HARIDAYAL RAJANI BOTH ARE INDIAN NATIONALS			
DATE OF REGISTRATION	18/04/2013		
TITLE	NEEDLE FOR HAIR TRANSPLANTATION		
PRIORITY NA			
DESIGN NUMBER	257563		
CLASS	02-05		
1)M/S UNIVERSAL TRADERS, B-X-506/2, TELLIYAN WALI GALI, NEAR IQBAL GANJ CHOWK, LUDHIANA-141 008 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- NEELAM GUPTA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	18/10/2013		
TITLE	SHAWL		
PRIORITY NA			
DESIGN NUMBER	254557		
CLASS	24-04		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	18/06/2013		
TITLE	NEBULIZER COMPRESSOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002157545-0003	20/12/2012	OHIM	

DESIGN NUMBER	258717		
CLASS	12-15		
1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, F-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS BRAILLE 10 - CH-1763 GRANGES-PACCOT, SWITZERLAND			
DATE OF REGISTRATION	13/12/2013		
TITLE	TIRE		
PRIORITY NA			
DESIGN NUMBER	257204		
CLASS	15-02		
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	04/10/2013		
TITLE	WATER PUMP ASSEMBLY		
PRIORITY NA			
DESIGN NUMBER	256586		
CLASS	14-02		
1)SAMSUNG ELECTRONICS CO., LTD. 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA			
DATE OF REGISTRATION	18/09/2013		
TITLE	TONER CARTRIDGE FOR PRINTER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0016515	01/04/2013	REPUBLIC OF KOREA	

DESIGN NUMBER	258718	
CLASS	12-15	
1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, F-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS BRAILLE 10 - CH-1763 GRANGES-PACCOT, SWITZERLAND		
DATE OF REGISTRATION	13/12/2013	
TITLE	TIRE	
PRIORITY NA		
DESIGN NUMBER	253319	
CLASS	19-07	
1)KRISHNA INSTITUTE OF MEDICAL SCIENCES THROUGH DR. M. V. GHORPADE (REGISTRAR), NEAR DHEBEWADI ROAD, MALKAPUR, KARAD, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	23/04/2013	
TITLE	MEDICAL TRAINING AID	
PRIORITY NA		
DESIGN NUMBER	257895	
CLASS	09-03	
1)ASHWIN VANASPATI INDUSTRIES PVT. LTD. (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956) HAVING HIS PLACE OF BUSINESS AT 3RD FLOOR, PREMIER CHAMBERS, R.C. DUTT ROAD, VADODARA-390007 (GUJARAT) INDIA		
DATE OF REGISTRATION	31/10/2013	
TITLE	CONTAINER	
PRIORITY NA		

DESIGN NUMBER	257570	
CLASS	15-07	
1)M/S. FOSHAN PIONEER ENTERPRISE; A CHINESE CORPORATION, OF THE ADDRESS: 4/F, WEALTH ASSOCIATIONS BUILDING, NO. 34 NORTH NANHAI AVENUE, NANHAI DISTRICT, FOSHAN CITY, GUANGDONG PROVINCE, PEOPLE'S REPUBLIC OF CHINA-528000		
DATE OF REGISTRATION	21/10/2013	
TITLE	REFRIGERATOR SHELF	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201330463833.8	28/09/2013	CHINA






DESIGN NUMBER	256315	
CLASS	09-01	
1)M/S RADIANCE CHEMICALS AN INDIAN PROPRIETORSHIP FIRM HAVING ITS OFFICE AT 263, B.B. GANGULY STREET, KOLKATA-700012, WEST BENGAL, INDIA, WHOSE PROPRIETOR IS MRS. KAVITA ARORA		
DATE OF REGISTRATION	09/09/2013	
TITLE	BOTTLE	
PRIORITY NA		






DESIGN NUMBER	257205	
CLASS	15-02	
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	04/10/2013	
TITLE	WATER PUMP ASSEMBLY	
PRIORITY NA		






DESIGN NUMBER	258522	
CLASS	09-01	
1)AMRUT DISTILLERIES LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT 41/1, 72ND CROSS, RAJAJI NAGAR, 6TH BLOCK, BENGALURU-560 010, KARNATAKA, INDIA		
DATE OF REGISTRATION	02/12/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	253324	
CLASS	24-02	
1)KRISHNA INSTITUTE OF MEDICAL SCIENCES THROUGH DR. M. V. GHORPADE (REGISTRAR), NEAR DHEBEWADI ROAD, MALKAPUR, KARAD, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	23/04/2013	
TITLE	CERVICAL SPATULA	
PRIORITY NA		
DESIGN NUMBER	257896	
CLASS	09-03	
1)ASHWIN VANASPATI INDUSTRIES PVT. LTD. (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956) HAVING HIS PLACE OF BUSINESS AT 3RD FLOOR, PREMIER CHAMBERS, R.C. DUTT ROAD, VADODARA-390007 (GUJARAT) INDIA		
DATE OF REGISTRATION	31/10/2013	
TITLE	CONTAINER	
PRIORITY NA		

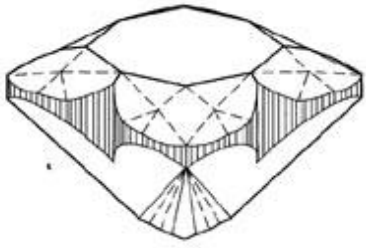

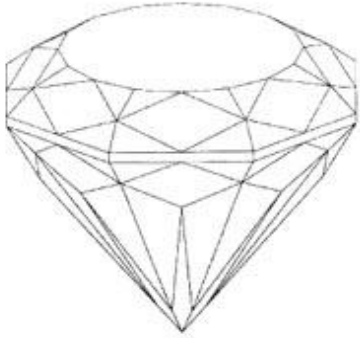
DESIGN NUMBER	258178	
CLASS	08-07	
1)JAYESHBHAI BABUBHAI KHATRA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF RADO ENGINEERING (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT: KOTHARIA MAIN ROAD, 4, GOKULNAGAR, V.N. STREET NO. 1, B/H. NATHJI PAN, 50, FEET ROAD, RAJKOT-360002-GUJARAT-(INDIA)		
DATE OF REGISTRATION	18/11/2013	
TITLE	TOWER BOLT	
PRIORITY NA		
DESIGN NUMBER	257207	
CLASS	15-02	
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	04/10/2013	
TITLE	WATER PUMP ASSEMBLY	
PRIORITY NA		
DESIGN NUMBER	258586	
CLASS	12-16	
1)DEERE & COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265-8098 USA		
DATE OF REGISTRATION	06/12/2013	
TITLE	HOOD FOR A VEHICLE	
PRIORITY NA		

DESIGN NUMBER	257898		
CLASS	23-01		
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)			
DATE OF REGISTRATION	31/10/2013		
TITLE	BALL VALVE		
PRIORITY NA			
DESIGN NUMBER	245296		
CLASS	11-01		
1)"DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS			
DATE OF REGISTRATION	14/05/2012		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	257462		
CLASS	09-01		
1)THE ABSOLUT COMPANY AKTIEBOLAG A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWEDEN, HAVING ITS OFFICE AT SE-117 97 STOCKHOLM, SWEDEN			
DATE OF REGISTRATION	11/10/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002223750	19/04/2013	OHIM	

DESIGN NUMBER	258066	
CLASS	09-03	
1)MR. NITIN MANGLA (AN INDIAN NATIONAL), TRADING AS M/S. MANGAL MURTI BLOW-TECH, G-178, SECTOR-3, DSIDC, INDL. AREA, BAWANA, DELHI-39		
DATE OF REGISTRATION	11/11/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	257199	
CLASS	15-02	
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	04/10/2013	
TITLE	WATER PUMP ASSEMBLY	
PRIORITY NA		
DESIGN NUMBER	257230	
CLASS	02-04	
1)ADEEBA INTERNATIONAL OF 123/1, CHABLEY PURWA JAJMAU, KANPUR-208010 (U.P.), INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS USMAN AKHTAR, INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	07/10/2013	
TITLE	SOLE FOR FOOTWEAR	
PRIORITY NA		




DESIGN NUMBER	248860		
CLASS	09-01		
1)LODESTAR ANSTALT, A LIECHTENSTEIN COMPANY OF PO BOX 1150 LOVA-CENTER, VADUZ, FL-9490, LIECHTENSTEIN			
DATE OF REGISTRATION	17/10/2012		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002030551-0001	20/04/2012	OHIM	
DESIGN NUMBER	257693		
CLASS	08-06		
1)(1) RUPESHBHAI MANSUKHBHAI MANSARA (2) JAYESHBHAI GOBARBHAI SHEKHALIYA (3) CHETANBHAI LAVJIBHAI SINGHALA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONAL) PARTNERS OF JAY SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, MARUTI INDUSTRIAL AREA, KOTHARIYA RING ROAD, B/H. MURLIDHAR WAYBRIDGE, N.H. 8B, RAJKOT-360003-GUJARAT-(INDIA)			
DATE OF REGISTRATION	24/10/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	257378		
CLASS	10-02		
1)SWATCH AG (SWATCH SA) (SWATCH LTD), A SWISS COMPANY OF JAKOB-STAMPFLI-STRASSE 94, CH-2502 BIEL/BIENNE, SWITZERLAND			
DATE OF REGISTRATION	10/10/2013		
TITLE	WRISTWATCH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM 080 666	16/04/2013	WIPO	

DESIGN NUMBER	257177		
CLASS	08-06		
1)DIVYESHBHAI G BARASIYA (INDIAN NATIONALS) SOLE PROPRIETOR OF SHREE TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT - SHED NO. K-1, 242/5, AJI GIDC ROAD, Q-2, MELTECH, NR. TERBO BEARING, RAJKOT-360003-GUJARAT (INDIA)			
DATE OF REGISTRATION	04/10/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	259076		
CLASS	13-01		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	27/12/2013		
TITLE	MOTOR		
PRIORITY NA			
DESIGN NUMBER	258544		
CLASS	09-03		
1)SOCIÉTÉ DES PRODUITS NESTLÉ S.A. A COMPANY INCORPORATED UNDER THE LAWS OF THE SWITZERLAND HAVING ITS REGISTERED OFFICE AT 1800 VEVEY, SWITZERLAND			
DATE OF REGISTRATION	03/12/2013		
TITLE	CONTAINER FOR FOODSTUFFS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
139950	13/06/2013	SWITZERLAND	

DESIGN NUMBER	252726		
CLASS	11-01		
1)YAIR SHIMANSKY, A NATIONAL OF REPUBLIC OF SOUTH AFRICA, OF 8 LOQUAT, UNIT 2, MORENZON ESTATE, CONSTANTIA, 7806, CAPE TOWN, REPUBLIC OF SOUTH AFRICA			
DATE OF REGISTRATION	01/04/2013		
TITLE	GEMSTONE		
PRIORITY NA			
DESIGN NUMBER	257405		
CLASS	12-16		
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN.			
DATE OF REGISTRATION	10/10/2013		
TITLE	FOOTSTEP FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013/0156	11/04/2013	SWEDEN	
DESIGN NUMBER	255240		
CLASS	11-01		
1)WORLDWIDE DIAMOND TRADEMARKS LTD. (A COMPANY EXISTING UNDER THE LAWS OF CANADA), HAVING ITS OFFICE AT 1066 WEST HASTINGS STREET, SUITE 2160, VANCOUVER, BC V6E 3X1, CANADA			
DATE OF REGISTRATION	15/07/2013		
TITLE	DIAMOND		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/445,574	13/02/2013	U.S.A.	

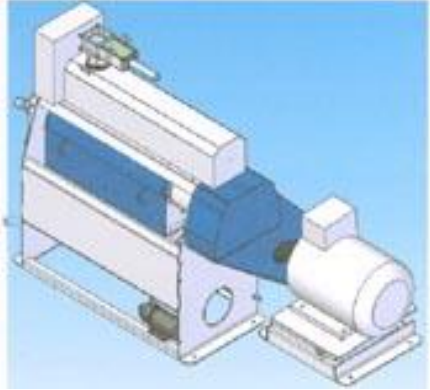
DESIGN NUMBER	259048	
CLASS	13-01	
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	27/12/2013	
TITLE	MOTOR	
PRIORITY NA		
DESIGN NUMBER	257992	
CLASS	12-16	
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY		
DATE OF REGISTRATION	06/11/2013	
TITLE	BUMPER FOR VEHICLES	
PRIORITY NA		
DESIGN NUMBER	257562	
CLASS	23-01	
1)M/S. AQUIONICS DEVELOPMENTS INDIA (P) LTD., WHOSE ADDRESS UG-5, WEST END MALL, JANAK PLACE, JANAK PURI, NEW DELHI-110058, INDIAN		
DATE OF REGISTRATION	18/10/2013	
TITLE	WATER SOFTENER VESSEL	
PRIORITY NA		
DESIGN NUMBER	257340	
CLASS	08-09	
1)DORMA INDIA PRIVATE LIMITED, COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT NO. 14, PATTULOS ROAD, CHENNAI-600002, TAMIL NADU, INDIA		
DATE OF REGISTRATION	09/10/2013	
TITLE	STRUCTURAL METAL FITTING	
PRIORITY NA		

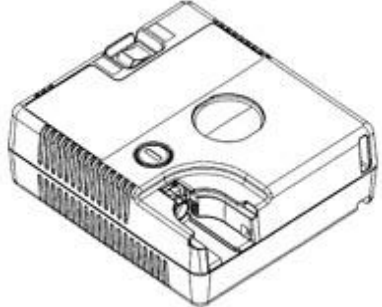
DESIGN NUMBER	255496		
CLASS	14-01		
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA			
DATE OF REGISTRATION	29/07/2013		
TITLE	SET TOP BOX		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0005354	30/01/2013	KOREA(SOUTH)	
PRIORITY NA			
DESIGN NUMBER	258158		
CLASS	02-02		
1)TAHILIANI DESIGN PRIVATE LIMITED, WHICH IS OF THE ADDRESS 708, PACE CITY-2, SECTOR-37, PART-II, GURGAON (HARYANA), A COMPANY INCORPORATED UNDER THE LAWS OF INDIA			
DATE OF REGISTRATION	14/11/2013		
TITLE	GARMENT		
PRIORITY NA			
DESIGN NUMBER	259052		
CLASS	13-01		
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY			
DATE OF REGISTRATION	27/12/2013		
TITLE	MOTOR		
PRIORITY NA			


DESIGN NUMBER	257425		
CLASS	15-02		
1)PEDROLLO S.P.A.; A COMPANY INCORPORATED UNDER THE LAWS OF ITALY; ADDRESS AT, VIA E. FERMI, 7, 37047 SAN BONIFACIO (VR), ITALY			
DATE OF REGISTRATION	11/10/2013		
TITLE	CENTRIFUGAL PUMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
02218610-0002	11/04/2013	OHIM	
DESIGN NUMBER	255572		
CLASS	13-03		
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	31/07/2013		
TITLE	SWITCHING DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EU 001359582	31/01/2013	OHIM	
DESIGN NUMBER	257193		
CLASS	14-02		
1)MICROSOFT CORPORATION, (A CORPORATION OF THE STATE OF WASHINGTON) OF ONE MICROSOFT WAY, REDMOND, WA 98052, U.S.A., AMERICAN COMPANY			
DATE OF REGISTRATION	04/10/2013		
TITLE	KEYBOARD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/459,448	28/06/2013	U.S.A.	

DESIGN NUMBER	259081	
CLASS	26-03	
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	27/12/2013	
TITLE	LIGHTING FIXTURE	
PRIORITY NA		
DESIGN NUMBER	257179	
CLASS	08-06	
1)HARSHADBHAI KARSANBHAI AJANI (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF PAL ENTERPRISE (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT: 6, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIA ROAD, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	04/10/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	254441	
CLASS	13-03	
1)STEP CABLE PVT. LTD., AN INDIAN PRIVATE LIMITED COMPANY, AT 592A/1B/4C, SAHDEV GALI, VISHWAS NAGAR, SHAHDARA, DELHI-110032, INDIA		
DATE OF REGISTRATION	11/06/2013	
TITLE	AEROSPACE CABLE	
PRIORITY NA		

DESIGN NUMBER	259077	
CLASS	13-02	
1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	27/12/2013	
TITLE	BATTERY CHARGE CONTROLLER	
PRIORITY NA		
DESIGN NUMBER	258688	
CLASS	13-02	
1)SU-KAM POWER SYSTEMS LTD. OF PLOT NO. WZ-1401/2, NANGAL RAYA, NEW DELHI-110046, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	11/12/2013	
TITLE	INVERTER	
PRIORITY NA		
DESIGN NUMBER	258546	
CLASS	09-01	
1)HAMILTON HOUSEWARES PVT. LTD. AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956, HAVING REGISTERED OFFICE AT KAISER-I-HIND BLDG., 3RD FLOOR, CURRIMBOY ROAD, BALLARD ESTATE, MUMBAI 400001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	03/12/2013	
TITLE	BOTTLE	
PRIORITY NA		


DESIGN NUMBER	257969	
CLASS	15-03	
1)MILLTEC MACHINERY PRIVATE LIMITED OF NO. 51-A, 1ST PHASE KIADB INDL AREA, BOMMASANDRA, BANGALORE-560099, STATE OF KARNATAKA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	05/11/2013	
TITLE	RICE POLISHER	
PRIORITY NA		

DESIGN NUMBER	256955		
CLASS	15-02		
1)SUMITOMO RUBBER INDUSTRIES, LTD. A COMPANY ORGANIZED UNDER THE LAWS OF JAPAN OF THE ADDRESS: 6-9, WAKINOHAMA-CHO 3-CHOME, CHUO-KU, KOBE-SHI, HYOGO 651-0072, JAPAN			
DATE OF REGISTRATION	30/09/2013		
TITLE	COMPRESSOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-012542	05/06/2013	JAPAN	

DESIGN NUMBER	254195		
CLASS	03-01		
1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA & OMRON HEALTHCARE CO., LTD., A JAPANESE CORPORATION, 53, KUNOTSUBO, TERADO-CHO, MUKO-SHI, KYOTO, 617-0002, JAPAN			
DATE OF REGISTRATION	30/05/2013		
TITLE	CASE WITH BATTERY CHARGER FOR ELECTRIC TOOTHBRUSH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-029431	30/11/2012	JAPAN	



DESIGN NUMBER	257406		
CLASS	12-16		
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	10/10/2013		
TITLE	FOOTSTEP FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013/0157	11/04/2013	SWEDEN	
DESIGN NUMBER	257125		
CLASS	06-13		
1)SARITA HANDA DESIGN WORKS PVT. LTD., AN INDIAN COMPANY OF D-11, DEFENCE COLONY, NEW DELHI-110024, INDIA			
DATE OF REGISTRATION	01/10/2013		
TITLE	PILLOW COVER		
PRIORITY NA			
DESIGN NUMBER	257206		
CLASS	15-02		
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	04/10/2013		
TITLE	WATER PUMP ASSEMBLY		
PRIORITY NA			




DESIGN NUMBER	258523	
CLASS	09-03	
1)VIJAY KUMAR & BROS (KESARWALA),, (AN INDIAN SOLE PROPRIETORSHIP CONCERN), HAVING OFFICE AT 218/220, SAMUEL STREET, KAPOORWALA BUILDING, GROUND FLOOR, SHOP NO. 3, MASJID, MUMBAI-400003. MAHARASHTRA, INDIA. WHOSE PROPRIETOR IS BHARAT UPADHYAY. (INDIAN NATIONAL) OF ABOVE ADDRESS		
DATE OF REGISTRATION	02/12/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	253325	
CLASS	24-02	
1)KRISHNA INSTITUTE OF MEDICAL SCIENCES THROUGH DR. M. V. GHORPADE (REGISTRAR), NEAR DHEBEWADI ROAD, MALKAPUR, KARAD, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	23/04/2013	
TITLE	DENTAL ARTICULATOR	
PRIORITY NA		
DESIGN NUMBER	245295	
CLASS	11-01	
1)“DE BEERS CENTENARY AG OF ALPENSTRASSE 5, 6000 LUZERN 6, SWITZERLAND, A COMPANY INCORPORATED UNDER SWITZERLAND LAWS		
DATE OF REGISTRATION	14/05/2012	
TITLE	EARRING	
PRIORITY NA		

DESIGN NUMBER	257459		
CLASS	26-05		
1)KONE CORPORATION, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FINLAND, OF THE ADDRESS KARTANONTIE 1, 00330 HELSINKI, FINLAND			
DATE OF REGISTRATION	11/10/2013		
TITLE	LIGHT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002229476-0001	30/04/2013	OHIM	
DESIGN NUMBER	258096		
CLASS	30-03		
1)SWASTIK INDUSTRIES, AN INDIAN PROPRIETORSHIP CONCERN, OF WHICH THE PROPRIETOR IS NEERAJ JAIN, AN INDIAN NATIONAL OF C-37/1 WAZIRPUR INDUSTRIAL AREA, DELHI, 110052, INDIA			
DATE OF REGISTRATION	12/11/2013		
TITLE	ANIMAL FOOD BOWL		
PRIORITY NA			
DESIGN NUMBER	256267		
CLASS	31-00		
1)MAHADEV PLASTIC, WHOSE PROPRIETOR IS ARVIND RANAWAT, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT SHOP NO. 09, SAI KRISHNA NIWAS, 831, S. K. BHOLE ROAD, AGAR BAZAAR, DADAR (WEST), MUMBAI 400028, MAHARASHTRA, INDIA, (INDIAN NATIONAL)			
DATE OF REGISTRATION	06/09/2013		
TITLE	BASE OF MIXER GRINDER		
PRIORITY NA			

DESIGN NUMBER	257128	
CLASS	06-13	
1)SARITA HANDA DESIGN WORKS PVT. LTD., AN INDIAN COMPANY OF D-11, DEFENCE COLONY, NEW DELHI-110024, INDIA		
DATE OF REGISTRATION	01/10/2013	
TITLE	PILLOW COVER	
PRIORITY NA		
DESIGN NUMBER	257284	
CLASS	02-05	
1)M/S UNIVERSAL TRADERS, B-X-506/2, TELLIYAN WALI GALI, NEAR IQBAL GANJ CHOWK, LUDHIANA-141008 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- NEELAM GUPTA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	08/10/2013	
TITLE	SHAWL	
PRIORITY NA		
DESIGN NUMBER	258932	
CLASS	24-04	
1)GLENMARK PHARMACEUTICALS LIMITED, AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956, AND HAVING ITS OFFICE AT GLENMARK HOUSE, HDO - CORPORATE BLDG, WING A, B. D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI - 400099, STATE OF MAHARASHTRA, INDIA		
DATE OF REGISTRATION	23/12/2013	
TITLE	INHALER	
PRIORITY NA		


DESIGN NUMBER	258676		
CLASS	19-06		
1)S. S. B. METAL WORKS, K. YUNUS BLDG., 2ND FLOOR, VISHWESHWAR NAGAR ROAD, OFF. AAREY ROAD, GOREGAON (E), MUMBAI - 400063, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS WHOSE PARTNERS ARE:- 1. BHARAT JETHMAL LUNIA (2) PRAVIN JETHMAL LUNIA INDIAN NATIONAL, OF ABOVE ADDRESS			
DATE OF REGISTRATION	12/12/2013		
TITLE	BALL POINT PEN		
PRIORITY NA			
DESIGN NUMBER	257602		
CLASS	08-08		
1)GRIPPLE LIMITED, THE OLD WEST GUN WORKS, SAVILE STREET EAST, SHEFFIELD, S4 7UQ, ENGLAND; NATIONALITY: BRITISH			
DATE OF REGISTRATION	21/10/2013		
TITLE	CLAMPING ASSEMBLY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002320341-0001	04/10/2013	OHIM	
DESIGN NUMBER	257464		
CLASS	09-01		
1)THE ABSOLUT COMPANY AKTIEBOLAG A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWEDEN, HAVING ITS OFFICE AT SE-117 97 STOCKHOLM, SWEDEN			
DATE OF REGISTRATION	11/10/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002223750	19/04/2013	OHIM	

DESIGN NUMBER	258543		
CLASS	09-01		
1)ATELIERS GLASSEX PRIVATE LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 103, 104, 107 GOKUL ARCADE B, SUBHASH ROAD, VILE PARLE (E), MUMBAI-400 057, INDIA			
DATE OF REGISTRATION	03/12/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	257662		
CLASS	24-99		
1)MIJU K. V., WHOSE ADDRESS IS KALLAPARAMBIL HOUSE, UNITY ROAD, KURIACHIRA P.O., THRISSUR DISTRICT, KERALA, PIN CODE: 680006 AND NATIONALITY IS INDIAN			
DATE OF REGISTRATION	22/10/2013		
TITLE	STEAM INHALER		
PRIORITY NA			
DESIGN NUMBER	255531		
CLASS	13-03		
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	29/07/2013		
TITLE	SWITCHING DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EU 001359582	31/01/2013	OHIM	

DESIGN NUMBER	258179	
CLASS	08-06	
1)HARSHADBHAI KARSANBHAI AJANI (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF PAL ENTERPRISE (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT: 6, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIA ROAD, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	18/11/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	257127	
CLASS	06-13	
1)SARITA HANDA DESIGN WORKS PVT. LTD., AN INDIAN COMPANY OF D-11, DEFENCE COLONY, NEW DELHI-110024, INDIA		
DATE OF REGISTRATION	01/10/2013	
TITLE	PILLOW COVER	
PRIORITY NA		
DESIGN NUMBER	257208	
CLASS	15-02	
1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	04/10/2013	
TITLE	WATER PUMP ASSEMBLY	
PRIORITY NA		

DESIGN NUMBER	258529		
CLASS	13-03		
1)KASHISH N. SHAH AND NISHANT M. SONAWALA BOTH INDIAN NATIONAL PARTNERS OF E-VOLT AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS: A-1, RATNADEEP APARTMENT, NEAR SHREYAS CROSSING, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD, GUJARAT-INDIA			
DATE OF REGISTRATION	03/12/2013		
TITLE	USB WALL PLATE		
PRIORITY NA			
DESIGN NUMBER	258675		
CLASS	19-06		
1)S. S. B. METAL WORKS, K. YUNUS BLDG., 2ND FLOOR, VISHWESHWAR NAGAR ROAD, OFF. AAREY ROAD, GOREGAON (E), MUMBAI - 400063, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS WHOSE PARTNERS ARE:- 1. BHARAT JETHMAL LUNIA (2) PRAVIN JETHMAL LUNIA INDIAN NATIONAL, OF ABOVE ADDRESS			
DATE OF REGISTRATION	12/12/2013		
TITLE	BALL POINT PEN		
PRIORITY NA			
DESIGN NUMBER	257601		
CLASS	14-03		
1)FURUKAWA UNIC CORPORATION, A CORPORATION OF JAPAN OF 5-3, NIHONBASHI 1-CHOME, CHUO-KU, TOKYO 103-0027, JAPAN			
DATE OF REGISTRATION	21/10/2013		
TITLE	INDUSTRIAL RADIO TRANSMITTER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-009231	24/04/2013	JAPAN	

DESIGN NUMBER	257463	
CLASS	09-01	
1)THE ABSOLUT COMPANY AKTIEBOLAG A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWEDEN, HAVING ITS OFFICE AT SE-117 97 STOCKHOLM, SWEDEN		
DATE OF REGISTRATION	11/10/2013	
TITLE	BOTTLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002223750	19/04/2013	OHIM



CONTINUED TO PART- 3(SPECIAL ISSUE)